

**GOVERNMENT OF INDIA
STATISTICS AND PROGRAMME IMPLEMENTATION
LOK SABHA**

UNSTARRED QUESTION NO:1523
ANSWERED ON:04.03.2015
CENTRAL PROJECTS
Mahajan Smt. Poonam

Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether Central Sector Projects Coordination Committees (CSPCC) have been constituted in various States;
- (b) if so, the details thereof, State-wise; and
- (c) the purpose/objective of these Committees and the manner in which these are likely to benefit the project implementation?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION,
MINISTER OF STATE FOR MINISTRY OF EXTERNAL AFFAIRS AND MINISTER OF STATE FOR MINISTRY OF OVERSEAS
INDIAN AFFAIRS [GENERAL (Dr.) V.K. SINGH (Retd.)]

(a) and (b): Central Sector Projects Coordination Committees (CSPCCs) have been constituted by the State/UT Government in 25 States/UTs namely erstwhile undivided Andhra Pradesh, Andaman & Nicobar Islands, Arunachal Pradesh, Assam, Bihar, Chhattisgarh, NCT of Delhi, Gujarat, Haryana, Jammu & Kashmir, Jharkhand, Karnataka, Kerala, Maharashtra, Meghalaya, Mizoram, Nagaland, Odisha, Punjab, Rajasthan, Sikkim, Tamil Nadu, Tripura, Uttarakhand and Uttar Pradesh.

(c): Central Sector Projects Coordination Committees (CSPCCs) are high powered committees under the chairmanship of the Chief Secretary of the concerned State with inter alia representation of concerned State Government Agencies /Departments. Their objective is to sort out bottle-necks in the timely implementation of Central Sector Projects to mitigate time and cost overruns in implementation.